

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44553/2019

(Arising out of impugned final judgment and order dated 05-08-2019 in CRLA No. 5583/2016 passed by the High Court Of Judicature At Allahabad)

AFJAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.197925/2019-CONDONATION OF DELAY IN FILING and IA No.197926/2019-EXEMPTION FROM FILING O.T.)

WITH

SLP(CRL.)NO. 800 OF 2020

(FOR ADMISSION AND EXEMPTION FROM FILING O.T)

Date : 03-02-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Jayesh Gaurav,Adv.
Ms. Diksha Ojha,Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

Mr. Ankur Yadav,Adv.

For Respondent(s) Ms. Aparna Bhat, AOR
Ms. Shivangi Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter.

List the matter(s) after two weeks.

(MADHU BALA)
COURT MASTER (SH)

(RAJINDER KAUR)
ASSISTANT REGISTRAR